



HIGH COURT OF ORISSA: CUTTACK

NOTICE

No. III: 03/2025/ 12506

Date:13.08.2026

**VIVA-VOCE TEST FOR RECRUITMENT TO THE POSTS OF TRANSLATOR
PURSUANT TO ADVERTISEMENT NO. 02/2026.**

In continuation to Court's Notice no. **11801** dated **03.08.2026**, this is to inform that the Viva-voce Test of the candidates who qualify in the Computer Application Test will be held 04:30 P.M. onwards in the Court's premises on 18th & 19th August, 2026.

No separate Admit Card shall be issued for the Viva-voce Test. Candidates are to produce the Admit Card of Computer Application Test for admission to the Viva-voce Test.

Further, the verification of documents shall be undertaken 02:30 P.M. onwards on 18.08.2026. Therefore, candidates are required to bring all the original documents with respect to the testimonials uploaded by them at the time of submission of Online Application. The following documents are required to be produced for the purpose of verification:-

1. Admit card of Computer Application Test.
2. Print out of Online Application Form along with self-attested copies of certificates uploaded during submission of the Online Application.
3. Two Passport Size colour photographs.

Documents to be produced in Original

1. Aadhaar Card.
2. HSC or equivalent certificate in support of proof of age.
3. Certificate of Bachelor's Degree from a recognised University having English/Odia as an Honours subject.
4. Certificate showing adequate knowledge in Computer Application.
5. Certificate of good character from the Institution last attended, or from two persons of repute, one of whom must be a Gazetted Officer.
6. Certificate from competent authority indicating the category of the Caste or the Tribe or the Class of the applicant. (Wherever Applicable)
7. Discharge Certificate and Affidavit (in case of Ex-Servicemen).

8. Medical Certificate or Disability Certificate (in case of PwD).
9. Copy of notification in the Odisha Gazette in support of his/her alteration/modification of name/surname. (Wherever Applicable).
10. NOC / Standing Order of NOC (in case of Government Servant).

By order

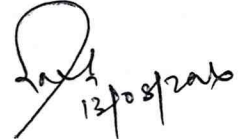
Sd/- S. K. Dash Ray
REGISTRAR, EXAMINATION

Memo No.12507(2)

Date: 13.08.2026

Copy forwarded to:

- 1) Notice Board of the Court.
- 2) Superintendent, Computer Section with a request to upload the above notice in the Court's website.



REGISTRAR, EXAMINATION